

ITEM NO.13
SECTION XI

REGISTRAR COURT. 1 THROUGH VIDEO CONFERENCE

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR SH. RAJESH KUMAR GOEL

Petition(s) for Special Leave to Appeal (C) No(s). 4180-4181/2020

BADRI NARAIN SINGH & ORS.

Petitioner(s)

VERSUS

STATE OF U.P. & ORS.

Respondent(s)

IA No. 19263/2020 - EXEMPTION FROM FILING O.T.
IA No. 19262/2020 - PERMISSION TO FILE ADDITIONAL
DOCUMENTS/FACTS/ANNEXURES)

Date : 06-09-2021 These matters were called on for hearing today.

For Petitioner(s)

Mr Rahul Narang, Adv.
Mr. Somesh Chandra Jha, AOR

For Respondent(s)

UPON hearing the counsel through Video Conference, the
Court made the following

O R D E R

Service is complete on common respondent nos. 1 to 3 but
none has entered appearance.

Registry to process the matter for listing before the
Hon'ble Court as per rules.

RAJESH KUMAR GOEL
Registrar